whiten Answers to		[11 Widy, 2012]	starrea Questions 51	
1	2	3	4	5
21.	Punjab	-	-	-
22.	Rajasthan	-	-	-
23.	Sikkim	-	-	-
24.	Tamil Nadu	118	121	102
25.	Tripura	-	-	-
26.	Uttarakhand	-	-	-
27.	Uttar Pradesh	-	-	-
28.	West Bengal	113	114	105
29.	A & N Islands	-	-	-
30.	Chandigarh	-	-	-
31.	D & N Haveli	-	-	-
32.	Daman & Diu	-	-	-
33.	Delhi	-	-	-
34.	Lakshadweep	1	2	2
35.	Puducherry	19	22	22
	Total	2715	2677	2344

[11 May, 2012]

Written Answers to

51

Starred Questions

Novodaya Vidyalaya Entrance Test

*507. SHRIMATI SMRITI ZUBIN IRANI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Navodaya Vidyalaya Entrance Test papers, which were scheduled for 12 February, 2012, were leaked on 11 February, 2012 in some parts of the country, as reported by a prominent daily newspaper on 13 February, 2012;

(b) if so, the details thereof and the action Government had taken against the culprits;

(c) whether despite the leak, the examination was conducted as per schedule on 12 February, 2012;

Starred Questions

(d) if so, whether the Ministry had conducted the test with any new test papers; and

(e) if not, how the Ministry will justify its stand to conduct the entrance test with the leaked question papers?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI KAPIL SIBAL): (a) to (e) The first phase of selection test for admission of students to Class VI in Jawahar Navodaya Vidyalayas all over the country was conducted on 12th February, 2012. In their issue dated 13th February, 2012, 'Dainik Jagran' and 'Hindustan' reported that the question paper for this exam was leaked in some centres in the State of Bihar. There were no reports of any leakage of question paper on 11th February, 2012 *i.e.* the day prior to the exam. Detailed investigations made by Central Board of Secondary Education (CBSE) and Navodaya Vidyalaya Samiti (NVS) in this regard have indicated that one set of question paper was known on 12th February, 2012 only after examination was started which had no noticeable impact on the conduct of examination or the performance of candidates.

Development of Food Processing Industry

*508. SHRI BHUPENDER YADAV: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) the percentage of fruits and vegetables being processed in the country, State/Union Territory-wise;

(b) the details of schemes being implemented by Government for processing of fruits and vegetables in the country, particularly in Rajasthan;

(c) the steps/initiatives taken for setting up and modernisation of fruit and vegetable processing and storage units to reduce wastage in the country, during the last two years;

(d) whether Government has entered into any technical agreement or signed Memorandum of Understanding (MoUs) with other leading fruit and vegetable processing industrial countries to develop the said industry; and

(e) if so, the details thereof?

THE MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD PAWAR): (a) Presently Ministry of Food Processing Industries (MFPI) does not